

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 08 OF 2018 IN
DFR NO. 29 OF 2018

Dated: 5th January, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

OPGS Power Gujarat Pvt. Ltd.

... Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Anr.

... Respondent(s)

Counsel for the Appellant (s) : Mr. Hemant Singh
Ms. Shikha Ohri
Ms. Ankita Bapna

Counsel for the Respondent(s) : --

ORDER

The learned counsel, Mr. Hemant Singh, appearing for the Appellant submitted that the needful will be done in the matter within two days.

Submission made by the learned counsel appearing for the Appellant, as stated above, place on record.

Registry is directed that, in the event of defects have been cured by the Appellant, list this matter on 09.01.2018, as requested.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

js/vt